

3
28.8.2012

CCP No.8/12 O.A. No. 132/2010

Hon'ble Sri Justice Alok Kumar Singh, Member (J)
Hon'ble Sri S.P.Singh, Member (A)

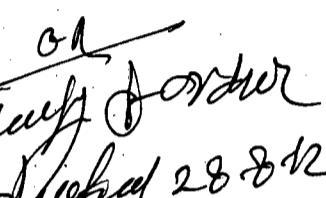
Sri R.S. Gupta for applicant

Sri Deepak Shukla for respondents

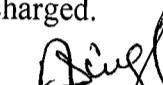
M.P. No. 1726/12: This is a formal application for taking compliance report on record. Allowed. Compliance report is taken on record.

Sri R.S.Gupta, learned counsel for applicant fairly concedes that compliance has been made.

In view of the above, this contempt petition is struck off ^{Al} with full and final satisfaction. Notices stand discharged.

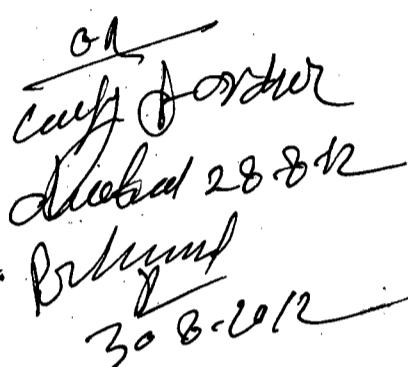

S.P. Singh

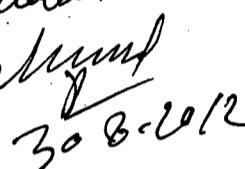
Member (A)


Alok Kumar Singh

Member (J)

HLS/-


Justice Alok Kumar Singh
28.8.12


S.P. Singh
30.8.12